

LOK SABHA
UNSTARRED QUESTION NO. 3492
TO BE ANSWERED ON 08TH AUGUST, 2016

NON-RENEWAL OF LEASE OF RO

3492. KUMARI SHOBHA KARANDLAJE :

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether several Retail Outlets (ROs) of the Oil Marketing Companies (OMCs) have been relocated due to expiry and non-renewal of lease by the lessor of land;

(b) if so, the details thereof;

(c) the number of ROs of the OMCs presently being operated on expired lease across the country during the last three years, State/UT-wise;

(d) the number of outlets presently inoperative due to relocation arising out of non-renewal of lease; and

(e) the details of expenditure incurred by the OMCs on relocation of each outlet due to expiry of land lease during the said period, State/UT-wise??

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार) (श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) & (b) OMCs have informed that leasing/de-leasing of Retail Outlet sites is an ongoing process, considering the commercial angle and taking into account the legal status of the sites for Retail Outlets.

The number of Retail Outlets which have been resited/relocated due to non-renewal of lease during the last 3 years is as under :

- Bharat Petroleum Corporation Limited (BPCL) - 11
- Hindustan Petroleum Corporation Limited (HPCL) - 17
- Indian Oil Corporation Limited (IOCL) - 2

(c) – The State/UT-wise number of Retail Outlets currently operating after expiry of Land Lease Agreement (LLA) during the last three years is given at **Annexure**.

(d) - The number of Retail Outlets across the country which are currently inoperative due to non-renewal of lease and which have not been relocated / resited are as under :

- BPCL – 31
- HPCL - 84
- IOCL - 38

(e) – OMCs incur expenses on relocation/resitement of any retail outlet. The immovable/fixed assets which are available at the old site have to be demolished before handing over /surrendering the old site. The expenses vary from site to site depending upon the category i.e. Urban/Highway or Rural. The minimum amount would be in the range of 20 lakhs to 40 lakhs.

ANNEURE

**Annexure referred to in reply to part (c) of Lok Sabha Unstarred
Question No. 3492 asked by Kumari Shobha Karandlaje, Hon`ble MP
regarding 'Non-Renewal of Lease of RO'.**

State/OMC-wise number of retail ouelts in operation after expiry of lease

S.NO.	State / UT	IOCL	BPCL	HPCL
1	Andhra Pradesh	6	29	28
2	Arunachal Pradesh	0	0	0
3	Assam	11	0	9
4	Bihar	4	22	14
5	Chhattisgarh	4	1	8
6	Delhi	0	8	6
7	Goa	1	12	6
8	Gujarat	27	38	40
9	Haryana	13	23	14
10	Himachal Pradesh	0	10	1
11	Jammu & Kashmir	2	0	4
12	Jharkhand	16	24	11
13	Karnataka	16	34	30
14	Kerala	13	33	46
15	Madhya Pradesh	26	47	13
16	Maharashtra	42	200	101
17	Manipur	0	0	0
18	Meghalaya	3	0	1
19	Mizoram	0	0	0
20	Nagaland	1	0	0
21	Odisha	1	11	5
22	Punjab	9	35	20
23	Rajasthan	19	39	38
24	Sikkim	0	0	0
25	Tamil Nadu	30	81	90
26	Telangana	9	18	15
27	Tripura	1	0	0
28	Uttar Pradesh	33	54	64
29	Uttarakhand	1	12	11
30	West Bengal	46	57	87
31	Andaman & Nicobar Islands	0	0	0
32	Chandigarh	8	0	2
33	Dadra & Nagar Haveli	0	0	0
34	Daman & Due	0	1	0
35	Lakshadweep	0	0	0

36	Puducherry	1	0	2
	TOTAL	343	789	666